

COURT-I
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

In IA No. 364 of 2015 in A. No. 176 of 2015 &
IA No. 368 of 2015

Dated: 8th October, 2015

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:-

Chamundeshwari Electricity Supply Company Ltd., ...Appellant(s)
Versus
M/s. Saisudhir Energy (Chitrdurga) Pvt Ltd & Anr ...Respondent(s)

Counsel for the Appellant(s) : Ms. Srishti Govil

Counsel for the Respondent(s) : Mr. S.L. Gupta
Mr. Gowtham Polanki for R.1

ORDER

Counsel for the Appellant wants to take instructions in the matter because the documents have been served on them on 05.10.2015.

At her request the matter is adjourned to **19.10.2015.**

(I.J. Kapoor)
Technical Member
ts/mk

(Justice Ranjana P. Desai)
Chairperson